

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1784**

TO BE ANSWERED ON THE 10TH FEBRUARY, 2026/ MAGHA 21, 1947 (SAKA)

ATM THEFT CASES

1784. SHRI MATHESWARAN V S:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of ATM theft cases occurred in the Karur District of Tamil Nadu from May 2025 to till date; and

(b) the number of FIRs are registered in the Karur District of Tamil Nadu from May 2025 to till date for cash theft in ATM or Misuse of ATM card and provide the stage of case?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): National Crime Records Bureau (NCRB) has apprised that it has no information on ATM Theft Cases occurred in Karur District of Tamil Nadu. Further, 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India and the State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. However, the Ministry of Home Affairs have issued advisories to States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law.
